

Masjid Dispute
clear whether he is going to improve the situation in Karnataka and whether he would help Karnataka or not.

MR. DEPUTY SPEAKER: Now nothing will go on record. Please resume your seat. You have raised the issue sufficiently. Now Shri V.S. Vijayaraghavan.

(Interruptions) *

[Translation]

**SHRI V.S. VIJAYARAGHAVAN (Palakkad): Mr. Deputy Speaker, I am raising a very important matter. There was a severe landslide on 5th July, in Kizhakancherry Panchayat in Palakkad district. The total loss is estimated to be about Rs. 70 lakhs. At 12 places within a radius of 3 square kilometres in Palakkuzhy, Tendillus and Atikalkund landslide have occurred resulting in heavy losses. 7 houses have been completely damaged and 22 houses partially damaged. More than 30 families have been shifted to other places. The Agricultural Department has estimated that different crops in 150 hectares of land are damaged. These crops include banana, paddy coconut, rubber, ginger, cardamom. Besides, bridges and culverts too have been damaged. Due to the landslides, this area remained isolated. The people affected need to be helped immediately.

I would, therefore, request that central assistance should be rushed immediately and a study team should be sent to make an on-the-spot study.

SHRI RAM PRASAD SINGH: (Bikramganj): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the hon. Minister of Railways to the irregular train services between Gaya and Varanasi. The trains at this route run always late. Only two trains have been in operation for a long time due to which the passengers have been facing a lot of inconvenience.

*Not recorded.

**Translation of the speech originally delivered in Malayalam

Message from 650

Rajya Sabha

In view of the difficulties being faced by the passengers, I would like that an electric motive unit between Gaya and Varanasi may be introduced as is running between Kayol and Banaras so that the inconvenience being caused to the passengers may be removed. Both the places are of religious as well as commercial value. But due to lack of adequate number of trains, the passengers have to face a lot of inconvenience and have to travel by Grand Trunk Road, which is quite expensive. Therefore, I would urge the Central Government to start EMU Services between Gaya and Varanasi.

SHRI RAM TAHAL CHOUDHARY (Ranchi): Mr. Deputy Speaker, Sir, the total population of Ranchi city in Bihar is about nine lakhs. People go to Calcutta and Bombay via Ranchi. But despite it being a big city there is no bypass in Ranchi city. I have drawn the attention of the Government to this subject time and again, but the Government has done nothing than giving assurances. Accidents take place in the city due to lack of bypass roads. It usually creates a lot of difficulty. I would like the Government to construct a by pass road in Ranchi at the earliest.

13.28 hrs

[English]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indo-Tibetan Border Police Force Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 16th July, 1992."